

Form D
LIST OF CLAIMS RECEIVED FROM FINANCIAL CREDITORS

Rs. in Lacs

No.	Name of Creditors	Address		Amount Claimed by the Creditor	Security Interest, if any, in respect of such claim		Amount Admitted
1	Axis Bank Ltd.,	Axis Bank Ltd., Corporate Office, Stressed Assets Department, 7th Floor, Bombay Dyeing Compound, Wadia International Centre, Pandurang Budhkar Marg, Mumbai 400 025	Dues BG	2389.80 538.61	1(b)		2,289.73 538.61
2	Corporation Bank- (Under Consortium arrangement)	Corporation Bank, Corporate Banking Branch Pune, 14, Pune-Mumbai Road, Wakdewadi, Pune - 411 003	Dues BG	26643.45 4130.60	Refer Note 1 below (b) 1(b) 1(a)	W/C D/L T/L B/G	21,027.19 3,823.59 1,792.67 3,889.80
3	IDBI Bank Limited	IDBI BANK LIMITED, IDBI Tower, 4th Floor, Plot No.C-7, G Block, Opposite NSE, Next to SBI, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051	Fund based BG	7212.68 498.68	1(b) 1(b)	T/L B/G Involed W/C B/G outstanding	2,109.08 295.38 4,906.13 203.30
4	Corporation Bank - FAB Division (Under Sole banking)	Corporation Bank, Corporate Banking Branch Pune, 14, Pune-Mumbai Road, Wakdewadi, Pune - 411 003	Dues	9071.04	Refer Note 2 below		9,071.00
Total							49,946.48

- * The dues payable to AXIS Bank include the Bank Guarantee which are valid & live as on 10.05.2018 and have not been invoked till date i.e. Rs. 5.38 Crs.
- ** The dues payable to Corporation Bank include the Bank Guarantee which are valid & live as on 10.05.2018 and have not been invoked till date i.e. Rs. 38.89 Crs.
- *** The dues payable to IDBI Bank include the Bank Guarantee which are valid & live as on 10.05.2018 and have not been invoked till date i.e. Rs. 2.03 Crs.
- **** On the Bank Guarantee's outstanding of Rs.4631.71 crores the pro rata amount shall be kept in Fixed Deposit and shall be distributed at the end of liquidation process.

Notes :

- 1 The above loans are secured by :
 - a) 1st pari passu charge on immovable properties of the company situated at :
 - i) Village Shindewadi, Taluka Haveli, District : Satara
 - ii) Tilak Road, Sadashiv Peth, Taluk Haveli, District : Pune
 - iii) Ratnagiri Zilla Parishad, Gram Panchayat Pimpli, Village Pimpli, Chiplun Tehsil, District : Ratnagiri
 - iv) Pragati Industrial Complex, Taluka Haveli, Kothrud, Pune
 - b) 2nd pari passu charge on movable properties and Debtors of the Company and second charge on all properties as (a) above.
- 2 The loan on FAB Division (from Corporation Bank) is secured by :
Exclusive charge on Company's factory situated at Borai Industrial Area, District : Durg, Chattisgarh

